

[5 December, 2005]

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ore, manganese ore, chrome are mines, limestone and dolomite mines and mica mines, are covered after under three welfare Fund Acts namely 1) Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour welfare Fund Act, 1976; 2) Limestone & Dolomite Mines Labour Welfare Fund Act. 1972; and 3) Mica Mines labour Welfare Fund Act, 1946. Several schemes have been formulated under those funds to provide assistance in the sphere of health, education, housing"etc.

Rule 72 and 73 of the Mineral Concession Rules, 1960 empower State Government to determine the Compensation payable to the owner of surface rights for areas for which reconnaissance permit or prospecting license or mining lease are granted and for the damage, if any, done to the land by operation of such leases.

Need Based Distribution of Resources

1299. SHRIMATI BRINDA KARAT: Will the Minister of MINES be pleased to state:

whether Government are contemplating any policy measures to ensure that the Iron resources of the country are available to the defferent States on need basis; and

whether Government consider it against the constitutional framework if any State denies iron ore to another State?

THE MINISTER OF MINES (SHRI SIS RAM OLA): (a) and (b) A high level committee has been constituted under the chairmanship of Shri Anwar-ul-Hoda, Member Planning Commission, to review the National Mineral Police, 1993, and recommend possible amendments to the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 to give a fillip to private investment in the Sector. One of the Terms of Reference of the Committee is to examine the implications of the policy of mineral rich State to make value addition within the State a condition for grant of mineral concession and make appropriate recommendations in this regard.

Movement of minerals outside the State is not prohibited, However, as per section 11(3)(d) of the MMDR Act, State Government are entitled to take into consideration the investment which an applicant for mineral concession proposes to make in the mines and in the industry based on the minerals as one of the factors.